

Annexure – 8

Name of the corporate debtor: Evershine Sokex Private Limited; Date of commencement of CIRP: 27.02.2020; List of creditors as on: 09.12.2020

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in Rs.)

| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|--------------------------------|---------------------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1. | M/s Ricea Health Foods Limited | CIN NO.: U15142PB1992P LC012726 | 01.06.2020 | 19,00,000 | 19,00,000 | - | Nil | Nil | No | Nil | *6,13,40,553 | Nil | Nil | Nil | Nil |
| - | - | - | - | - | - | - | - | - | - | - | - | - | - | - | - |
| - | - | - | - | - | - | - | - | - | - | - | - | - | - | - | - |
| - | - | - | - | - | - | - | - | - | - | - | - | - | - | - | - |
| - | - | - | - | - | - | - | - | - | - | - | - | - | - | - | - |

*Amount of sundry creditors appearing in the balance sheet of the corporate debtor as on 31.03.2019. The same is shown under contingent claims as there may be possibility in the future that the claim may arise



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